

ITEM NO.51

COURT NO.5



S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No. 418-426/2023 in SLP(Cr1)
No. 8084-8092/2013

ABDUL NAZIR MAUDANY

Petitioner(s)

VERSUS

THE STATE OF KARNATAKA

Respondent(s)

(FOR ADMISSION and IA No.48255/2023-APPLICATION FOR
SEEKING RELAXATION FOR CONDITIONS OF BAIL)

Date : 17-04-2023 These petitions were called on for
hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Haris Beeran, Adv.
Mr. P. Usman, Adv.
Mr. Mushtaq Salim, Adv.
Mr. Azhar Assees, Adv.
Mr. Salahudeen Ayoobi, Adv.
Ms. Aparajita Jamwal, Adv.
Ms. Rupali Samuel, Adv.
Mohd. Dhanish K.S., Adv.
Mr. Radha Shyam Jena, AOR

For Respondent(s) Mr. Nikhil Goel, A.A.G.
Mr. V. N. Raghupathy, AOR
Mr. Manendra Pal Gupta, Adv.
Mr. Aditya Roy, Adv.

Mr. Ramesh Babu M. R., AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.48255/2023

The instant miscellaneous application has been filed seeking relaxation of bail condition indicated in the Order of this Court dated 11th July, 2014 permitting the applicant to travel and to stay in his home town in Kerala until disposal of S.C. No.1478 of 2010 to S.C. No.1485 of 2010 pending before the learned 34th Additional City Civil Judge at Bangalore.

After we have heard learned counsel appearing for the parties, looking to the applicant's own medical condition as well as his ailing parents who are residing in the State of Kerala, as an interim measure, consider it appropriate to order that the applicant be allowed to visit the State of Kerala for a period upto 8th July, 2023 to meet his ailing parents accompanied by the Karnataka Police Escort and return in the same manner. The charges for the same shall be borne by the applicant himself.

It is open for the State of Karnataka to take all such precautions to ensure that the applicant does not abuse the liberty granted. At the same time, the State is always at liberty to file application if the

applicant, in the meanwhile, is required in the matter pending before trial Court.

The matter be listed on 10th July, 2023.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER